

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 26th day of March, 2019

ORIGINAL APPLICATION NO. 330/00640/2013

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

Harihar Nath Tiwari Applicant.

VERSUS

Union of India and others Respondents

Advocates for the Applicant : Shri Avinish Tripathi

Advocate for the Respondents : Shri Ram Pal Singh

ORDER

BY HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

List revised.

2. None is present for the applicant. Shri Ram Pal Singh, counsel for the respondents.
3. On perusal of file, it is seen that even on earlier dates, counsel for the applicant was not present to pursue the case. Today also, no one is present on behalf of the applicant. It seems that the applicant has lost interest in pursuing this OA.
5. Accordingly, the OA is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/-